

DIVISION BENCH

ITEM NO. 117

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No. 80/2023 IN CP (IB) No. 70/ALD/2021

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 19th May, 2023

Attendance-Cum-Order Sheet of the Hearing

NAME OF THE COMPANY	GOVIND RAM DEWANGAN & ORS V/S GEOSHINE MINES 2 METALS LTD
UNDER SECTION	7 IBC (IN CIRP)

COUNSEL APPEARED THROUGH PHYSICAL CONFERENCING:

Sh. Krishna Dev Vyas, Adv.

: For the Financial Creditor

Sh. N Raja Singh alongwith Ms. Manisha Chaudhary, Sh. Shravan Chandrashekhar & Sh. Misbahul Haque, Advs.

: For the Applicant in IA No. 80/2023/UKCA and Partners LLP Advocates & Solicitors

ORDER

IA No. 80/2023

Arguments heard.

Order Reserved.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

19th May, 2023

*Bipul Kumar Tiwari
(Stenographer)*